

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 14.3.97

OA 229/96

Ganga Sahai Gurjar, last employed as Gangman in Gang No.7 under PWI-I, Bandikui, Western Railway, Jaipur Division.

... Applicant

## Versus

1. Union of India through the General Manager, Western Railway, Churchgate, Bombay.
2. The Permanent Way Inspector-I, Western Railway, Bandikui.
3. The Senior Divisional Engineer, Jaipur Division, Jaipur.

... Respondents

## CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, ADMINISTRATIVE MEMBER

For the Applicant ... Mr. K. Kamal Singh

For the Respondents ... Mr. M. Rafiq

O-R-D-E-RPER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Ganga Sahai Gurjar, in this application u/s 19 of the Administrative Tribunals Act, 1985, has sought a direction for payment of pension, gratuity, PF amount, leave encashment, commutation of pension, passes & PTO and other retiral benefits as may be due with interest thereon.

2. We have heard the learned counsel for the parties and have carefully perused the records.

3. The applicant was given retirement as a Gangman on 4.5.94 vide order dated 4.5.94, issued by respondent No.2. After he was given retirement on 4.5.94 certain payments were made to him by cheque but other retiral benefits such as pension, gratuity, PF amount, leave encashment, commutation of pension etc. have not been paid to him so far. The learned counsel for the respondents has stated that Pension Payment Order in respect of the applicant has already been issued and he states that the retiral dues, which are found due and admissible as per rules, shall be settled within three months.

4. In the result, we direct the respondents to make payment of pension, gratuity, PF amount, leave encashment, commutation of pension, passes & PTO etc. as per rules to the extent payment has not been made to the applicant within a period of four months from the date of receipt of a copy of this order. The OA stands disposed of accordingly with no order as to costs.

(O.P.SHARMA)  
ADMINISTRATIVE MEMBER

*Chitrakar*  
(GOPAL KRISHNA)  
VICE CHAIRMAN